

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No.1445 and 1460 of 2020**

**in**

**Company Appeal (AT) (Ins) No.612 of 2019**

**IN THE MATTER OF:**

**Andhra Bank**

**...Appellant**

**Versus**

**Sterling Biotech Limited (Through Liquidator) & Ors.**

**...Respondents**

**For Appellant:**

**Shri Sumant Batra, Advocate  
Shri A.K. Mishra for Andhra Bank**

**For Respondents:**

**Shri Sandeep Bajaj for Liquidator  
Shri Vikram Chaudhuri, Sr. Advocate for  
Promoters  
Shri Hemant Shah, Promoters (SBI)  
Mr. Hosain for Enforcement Directorate  
Shri Tushar Gujjar (Applicant – IA No.1460/2020)**

**O R D E R**

**22.06.2020      IA No.1445 of 2020**

Respondents may file Reply to the I.A. within 15 days.

List the I.A. after 15 days.

**IA No.1460 of 2020**

List this I.A. also after 15 days.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice Venugopal M.)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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